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ITEM NO.11

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER

Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS

Respondent(s)

Date : 06/03/2017 This petition was called on for hearing today.

For Petitioner(s) Mr. E. C. Vidya Sagar,Adv.

For Respondent(s) Mr. Braj K. Mishra, Adv.

Mr. Vikram P., Adv.

Mr. Shrish Kumar Misra,Adv.

Ms. Sheenu Chauhan, Adv.

Mr. Vinay Garg,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent nos. 1 & 2 have filed counter affidavit but after the opportunity was declined.

Respondent no. 3 has also filed counter affidavit.

Defects in the vakalatnama filed on behalf of respondent

no. 4, be cured within two weeks&#39; time and counter affidavit if so

desired be also filed within four weeks&#39; time.

List again on 03.04.2017.

(PAWAN DEV KOTWAL)

Registrar